

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

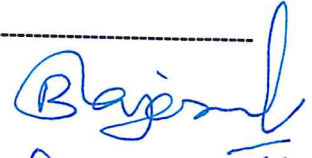
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--|-------------------|-------------|--|
| CP 45/14 | IA 4/17 along with CA 1/15 in TP 63/16 | For hearing on IA | 397/ 398 | Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
|------------|-------------------------------------|------------------------|-----------|

1. B. RAJESWARA
RAO

Respondents



9481904679
2. P. B. APPIAH
9865015216

Respondents



3. NANDISH PATEL
9845242916

Petitioner




ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.

I.A 4/17 is taken up today. For hearing on I.A 4/17. List it on 08/12/2017.


Member (T)


Member (J)